

B.A.No.1849 of 2020

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

TUESDAY, THE 07TH DAY OF APRIL, 2020 /18TH CHAITHRA, 1942

Bail Appl.No.1849 OF 2020

CRIME NO.130/2020 OF CHATHANNOOR POLICE STATION, KOLLAM (DIST)

PETITIONER/ACCUSED NO.3:

GOPAKUMAR @ KALLAN BABY,
AGED 34 YEARS, S/O.VASANTHI,
VASANTHI BHAVAN, KOIPPADU WARD,
CHATHANNOOR PO, KOLLAM-691 572.

BY ADV.SRI.M.RAJESH

RESPONDENTS/COMPLAINANTS:

1. STATE OF KERALA,
REPRESENTED BY THE PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM-682 031.
2. INSPECTOR OF POLICE,
CHATHANNOOR POLICE STATION ,
(KOLLAM DIST.)-691572.

BY PUBLIC PROSECUTOR SRI.T.R.RENJITH

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 07.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Heard the learned counsel appearing for the applicant as well as the learned Public Prosecutor. The Public Prosecutor seeks time to produce the case records.

Post on 17.4.2020 for final hearing.

RAJA VIJAYARAGHAVAN.V.

JUDGE

ps/7/4/2020